(Shri Ra) Bahaduri

General thereon [Placed in Library See No L1—3072;72]

(2) A copy of the Annual Accounts (Hindi and English versions) of the Commissioners for the Port of Calcutta, for the year 1969-70 and the Audit Report thereon [Placed in Library See No LT-3073/72]

STATEMENT CORRECTING ANSWER TO UNSTARRED QUESTION

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (5HRI I K GUJRAL). I beg to lay on the Table a statement correcting the reply given on the 1st May, 1972 to Unstarred Question No 4447 by Shri Shashi Bhushan regarding ex Members of Parliament in possession of Government accommodation and giving reasons for the delay in correcting the reply

STATLMENT

In reply to 'Unstarred Question' No 4447 answered on the lst May, 1972 in the Appendix 'A', the following was stated against Sl No 10

Name	Particulars of accommodation	Amount due up to 31.3 72
10 Dr Salig Ram	120 North Avenue Servant Quarter No 123, North Avenue Garage 101, —do —	Rs 191 07
The correct position	in respect of SI No. 10, will be as under	
	Particulars of	
Name	accommodation	Amount due up to 31 3 72

The mistake could not be corrected within seven days as it was detected late

The inconvenience caused to the House is regretted

NOTIFICATIONS UNDER ESSENTIAL COMMODITIES ACT. 1955

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P SHINDE)

I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub section (6) of section 3 of the Essential Commodities Act, 1955 —

 The Fertilizer (Control) First Amendment Order, 1972, published in Notification No GSR 215
 in Gazette of India dated the 30th March, 1972 (2) The Fertilizer (Control) Second Amendment Order, 1972, published in Notification No G S R 240 (E) in Gazette of India dated the 6th April, 1972

[Placed in Library See No LT-3075/72]

DELHI, MEERUT AND BULANDSHAHR MILK AND MILK PRODUCTS CONTROL ORDER, 1972

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF SHER SINGH) I beg to lay on the